

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.21/(MAH)/2016  
CA No.


CORAM:

Present: SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: M/s. Biostadt Mhseeds Limited

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KUMUDINI SUDHAKAR PARANJAPE	PRACTISING COMPANY SECRETARY  R 6667	

**ORDER**

**CP No.21/14(1)/NCLT/MB/MAH/2016**

1. The Learned Representatives of the Petitioner is present.
2. Through a Praecipe the Learned Representative of the Petitioner has pleaded that the certified copy of the Order has been received on 23.02.2017. As a result the last direction of para 7 of the Order dated 16.02.2017 to be read as "15 days from the date of the receipt of the certified copy of the Order for informing to the Registrar, ROC Mumbai Maharashtra".

Dated: **24.03.2017**

sd/-  
**M.K. Shrawat**  
**Member (Judicial)**